

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.01.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 234 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Avinash Sharma
2.	I.A. No. 257 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Satsai Finlease Pvt. Ltd. Vs. Amit Chandrashekhar Poddar And Anr.	Amir Arsiwala

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**Assistant Registrar**